

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

Excise Appeal No. 52539 of 2019

(Arising out of Order-in-Appeal No. 477-479/CRM/CE/JDR/2019 dated 17.05.2019
passed by Commissioner (Appeals) CGST, Jodhpur)

Smt. Manju Jain
prop. M/s Aqutech System

A/s M/s Aqutech System
Sindh Nath Mahadev Road,
Opp. Nirali Dhani, Chopasani Road, Jodhpur

...Appellant

VERSUS

Commissioner (Appeals) CGST,
Jodhpur,

G-105, New Industrial Area,
Jodhpur (Raj.)

...Respondent

APPEARANCE:

Shri Om P. Agarwal, Chartered Accountant for the Appellant
Shri Bhagwat Dayal, Authorized Representative of the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing: 02.05.2024
Date of Decision: 25.09.2024

ORDER

The Appeal is allowed. For order, see order of date passed in
Excise Appeal No. 52781 of 2019.

(JUSTICE DILIP GUPTA)
PRESIDENT

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)

Jyoti